IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 604
IB-399/ND/2021

IN THE MATTER OF:
PNB Housing Finance Ltd. **...PETITIONER**

Vs.

Ms. Sangita Arora **...RESPONDENT**

Section
U/s 95(1) of IB Code, 2016 **Order delivered on 31.01.2023**
(Virtual Hearing)

Coram:
SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner/Financial Creditor **:**Mr. Venancio D'Costa, Adv. ; Ms. Astha, Adv. ; Ms. Gauri Goel, Adv. - Counsels
For the Respondent **:**Mr. Kanishk Khetan, Adv

ORDER

Ld. Counsel appearing for both the parties have informed that in this matter the next date of hearing before the Hon'ble Supreme Court of India is 06.02.2023. Therefore, post this matter after 06.02.2023.

List the matter along with IA/5040/2021 on **27.02.2023.**

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)

(Annu)